

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 10th October, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 1055/2015 in Original Application No. 253/2015	Janab Mangisuddin Vs State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant in M.A. No. 1055/2015
FOR COMPLETION OF PLEADINGS			
2.	Original Application No.57/2015	Himalaya Environment & Employment Cooperative Society Vs State of Uttarakhand & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Rahul Verma, AAG. with Mr. Bharat J. Joshi, Adv. for R-1 Ms.Panchjanya Batra Singh,Adv.forR-2 Dr. Sunil Chandra Asst. Director, FSI
3.	Original Application No. 251/2015	Mahaganga Printpack Industries & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vishwendra Verma, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1, 2, 4 & 5 Ms. Pradeep Misra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6, 8 & 9 Mr. Raman Yadav, Adv. for H.P.D.A.
FOR HEARING			
4.	Appeal No. 06/2012	Mehnatkash Mazdoor Kishan Ekta Sangathan & Anr. Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta, Adv.for the Appellants Ms. Panchjanya Batra Singh, Adv. for R- 1. Ms. Yogmaya Agnihotri, Adv. for R-2. Mr. Pinaki Misra, Sr. Adv. along with Mr. S. Patra, Adv. for R - 3
5.	Original Application No. 58/2013 (M.A No. 898/2013)	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant. Mr. Sanjay Dewan, Adv. for R – 1 & 2. Mr. Vivek Kr. Tandon, Adv.for R-3, 5&8 Mr. Rajiv Bansal, Adv. for R -3, DDA. Mr. Azhar Alam, Adv. For R-4. Mr. Vivek K. Tondon, Adv. For R-5 & 8. Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. along with Ms. Manisha, Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora,Adv.in M.A. No. 898/2013 Mr. Pankaj Kumar, SI for Delhi Police
6.	Original Application No.16/2014 (M.A.No.102/2014, M.A.No.363/2014, M.A.No.365/2014, M.A.No.451/2015 & (M.A. 741/2015)	Sh. Hazi Arif & Ors. Vs State of U.P. & Ors.	Mr. R. Venkataraman, & Mr. Adesh Kumar, Adv. for the Applicant Ms. Savitri Pandey, Adv. for R-1 & 6 Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2 Mr. S. Kulshreshtha, Adv. for R-3

			<p>Mr. Pradeep Mishra & Mr. D.K.Dhayani, Adv. for R- 4</p> <p>Ms. Reena Singh, & Ms. Bhakti Pasrija Sethi, Adv. for R-5</p> <p>Ms. Parul Gupta, Adv. as Local Commissioner</p> <p>Ms. Mridule Ray Bharadwaj, Adv.for R-7</p> <p>Mr. Raj kumar for R-8</p> <p>Mr. M.K. Bhardwaj, Adv. For R-8 & 9</p> <p>Mr. Prashant Kumar, Adv. for R-10 Mr. Rajkumar, Adv (CPCB) with Mr. S.L. Gundhi S.L.O, for R-11</p> <p>Mr. Pawan Upadhyay, (Country Inn & Suites) for R-13</p> <p>Ms. Ranjana Roy, Adv. for R-14</p> <p>Ms. Jagriti Singh, Adv. for R-15</p> <p>Mr. Vineet Dwivedi, Adv. for R-12 & 16</p> <p>Mr. Nilesh Sinha, Adv. for R-12 &16</p> <p>Mr. Ankit Bhatnagar, Adv. for R-19</p> <p>Mr. Pawan Upadhyay, Nishant Kr., Adv. For Country Suit Inn</p>
7.	Original Application No.13/2015 (M.A.No.32/2015)	Dr. Amarjit Singh Nalwa & Ors. Vs. The State of NCT of Delhi & Ors.	<p>Mr. Rahul Choudhary, Adv. for the Applicant.</p> <p>Mr. Sanjay Dewan and Mr. Narender Pal Singh, Adv. for R-1, 2, & 6.</p> <p>Ms. Puja Kalra, Adv. for R-5.</p> <p>Mr. Vikas Rana, SI, DP for R-6.</p> <p>Mr. D. Rajeshwar Rao & Mr. Charanjeet Singh, Adv. for Gram Sabha.</p>
8.	Original Application No.50/2015 (M.A.No.149/2015) & (M.A.No.244/2015)	Aparna Singh Vs. Union of India & Ors.	<p>Mr. Pradeep Misra, Adv. & Mr. Daleep Kr. Dhayani, Adv. For the Applicant.</p> <p>Mr. Sajid Sultan, Adv. for the Applicant in M.A.No.244/2015.</p> <p>Mr. Vikas Malhotra, Adv. for R-1.</p> <p>Mr. Sanjay Dewan, Adv. for R-2 to 4.</p> <p>Mr. Rajiv Bansal for R-5</p> <p>Mr. R. K. Pillai, Adv. for R-6</p>
9.	Original Application No.171/2015 (M.A.No.510/2015)	Pandalaneni Srimannarayan & Anr. Vs. State of Andhra Pradesh & Ors.	<p>Mr. Sanjay Parikh, Sr. Adv. with Ms. Parul Gupta, Adv. for the Applicant</p> <p>Mr. A. K. Ganguli, Sr. Adv. with Mr. Guntur Prabhakar, Adv. for R-1</p> <p>Mr. S. Guru Krishna Kumar, Sr. Adv. with Mr. Prashant Mathur, Adv. for R-2</p> <p>Mr. Vishwendra Verma & Mr. Shivali, Adv.s for R-3</p> <p>Mr. A. K. Prasad, Adv. for R-4 & 5</p>
10.	M.A. No. 640/2015 In Original Application No. 177/2013	Sushil Raghav Vs. State of UP & Ors	<p>Mr. R. Venkatraman, Adv. for Applicant in Misc. Application</p> <p>Mr. Raman Yadav & Mr. Dalshar Singh, Adv. for R-1 to 3</p> <p>Mr. Ashish S. Kulshrestha, Adv. for R-4</p> <p>Dr. Indra Pratap Singh for R-5</p> <p>Ms. Reena Singh, AAG for R-6</p> <p>Ms. Sakshi, Adv. for R-7 & 8</p>

DATE: 10th October, 2015
Time : After the above Bench

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No.3/2014 (PH)	Srinagar Bandh Aapda Sangharsh Samiti & Anr. Vs. Alaknanda Hydropower Co. Ltd. & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Preeta Dhar Advs. for the Applicant Mr. M.L. Lahoty, & Ms. Gargi Bhatta Advs., for R-1 Mr. Vivek Chib, Adv. for R-2 Dr. Abhishek Atrey, Adv. for R-3 Mr. Rajiv Nanda, Adv. Mr. Bharat Jhunhunwala, for Intervener Mr. Vivek Chib, Adv, Mr. Kushal Gupta, Advs. For R-4

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